

### Cost of the Karwar Naval Base

2319. SHRI VEERSHETTY MOGLAPPA  
KUSHNOOR: SHRI H.  
HANUMANTHAPPA:

Will the PRIME MINISTER be pleased to state;

(a) what is the total cost involved in the Karwar Naval Base for which the foundation stone has been laid recently; and

(b) whether this project includes construction of an aerodrome and a railway line from Karwar to Hubli; if so, what is the estimated cost of the Railway line and the time required for its completion?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) Government have approved the establishment of a Naval Base of Karwar in Karnataka State at a cost of approximately Rs. 350 crores in the first phase.

(b) The project includes construction of Naval airfield. The construction of railway line is not a part of the project. However, the Railway Board has been approached to work out the various alternatives to link Karwar by rail and to intimate cost estimates and timeframes.

2320. [Transferred to the 5th December, 1986]

### Manufacture of Frigates and Submarines at Mazagaon Docks Ltd.

2321. SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have prepared a blue-print for manufacture of frigates and sub-marines in the country at the Mazagaon Docks Limited; and

(b) if so, what are the details thereof and by when the first India-built sub-marine for the Navy is likely to be ready?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) Mazagaon Dock Ltd. is one of the Yards for indigenous construction of frigates and sub-marines. Details of manufacturing programme cannot be disclosed in public interest. Delivery of first sub-marine built in India is expected in the beginning of the next five-year plan.

### Training programmes attended by IAS/IPS officers

2322. SHRI V. GOPALSAMY:  
SHRI K. GOPALAN:

Will the PRIME MINISTER be pleased to state:

(a) how many IAS/IPS and other class I service officials attended training programmes in the country as well as abroad during the last three years, year-wise and country-wise and also nature of their training programmes attended;

(b) whether Government have reviewed the impact of these training programmes on the output of the officials and also improvement effected on the general administration;

(c) what is the criteria of selection and whether officials of the State cadre also attended such programme during this period; and

(d) what further steps are being taken to improve individual performances of top administrative officials in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI)- (a) So far as IAS officers are concerned, this Ministry, which is their cadre controlling authority, has started compulsory one week refresher courses and 4 week training programmes from 1985-86. The 4 week programmes are in 3 stages in the career of an IAS officer, viz. 6—9 years of service on